

किया गया था तो उस के बारे में कोई निर्णय किया गया है ?

Sardar Majithia: I have already answered that question sometime previously, that whatever decisions were taken, as a result of those, instructions have been issued to the Cantonment Boards liberalising their powers and now the Civil Area Committees are practically autonomous.

विद्यालय की पाठ्य पुस्तकें

*१६२. श्री एम० एम० सिंह: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि राज्यों में भिन्न-भिन्न विद्यालयों में एक ही कक्षाओं की पाठ्य पुस्तकें भिन्न भिन्न हैं और प्रति वर्ष उनका परिवर्तन किया जाता है तथा इससे शिक्षा के प्रसार में बाधा पड़ती है; और

(ख) यदि हां, तो क्या सरकार इन भिन्नताओं और परिवर्तनों को रोकने और इस दिशा में सभी राज्यों के मार्ग दर्शन के लिये कोई नीति निर्धारित करेगी ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 17]

Shri A. M. Thomas: It appears that as long ago as 1943, the recommendations of a Special Committee were circulated among the States. May I know whether any report has been called for from the States, whether the recommendations have been implemented and as to whether Government are aware that the defects pointed out still exist?

Dr. M. M. Das: No report has been called for from the States. I may submit that the State Governments are the competent authorities in this matter.

Shri S. N. Das: May I know which of the States have been found guilty of this action?

Dr. M. M. Das: This is a matter for the State Governments.

CHAIRS ON YOGIC PHYSICAL CULTURE

*964. **Babu Ramnarayan Singh:** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1290 asked on the 22nd December, 1953 and state:

(a) whether Government have since considered the question of creating chairs on yogic physical culture in the Universities to promote yogic physical culture;

(b) if so, what are the decisions taken;

(c) whether the finalised report of the sub-committee set up by the Advisory Board of Physical Education has been examined; and

(d) if so, what are the findings of the committee?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). The present position regarding the employment of YOGIC Physical Culturists in Universities is being ascertained from them. When full information is collected it will be placed for consideration at the next meeting of the Central Advisory Board of Physical Education and Recreation.

(c) and (d). It is being examined in the Ministry of Education and will be put up before the Central Advisory Board of Physical Education and Recreation for its final examination at its next meeting.

Babu Ramnarayan Singh: Is the Parliamentary Secretary aware that here in Delhi for the past six years there has been a *yoga ashram* with several branches in the towns and some even for the Members of this House, which are giving instruction on *yoga ashram* and if so, have the Government given any financial aid to